

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

STARRED QUESTION NO:378  
ANSWERED ON:20.12.2011  
MONITORING OF KVKS  
Gawali Patil Smt. Bhavana Pundlikrao

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the functioning of Krishi Vigyan Kendras (KVKs) is being monitored/reviewed in the country;
- (b) if so, the details during the last three years alongwith the outcome thereof, State-wise;
- (c) the details of such centres where some irregularities have been detected; and
- (d) the corrective steps taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 378 TO BE ANSWERED ON 20/12/2011 REGARDING "MONITORING OF KVKS"

(a) Yes, Madam.

(b) The details of monitoring and review mechanism of Krishi Vigyan Kendras include holding of Scientific Advisory Committee (SAC) meetings, Annual State and Zonal Workshops, Activity Specific Training-cum-Workshops, site visits by the Officers of Zonal Project Directorates, Directorates of Extension of Agricultural Universities and ICAR Headquarters; Annual National Conference, linkage and convergence meetings / discussions and review by Quinquennial Review Team (QRT). The State/Union Territory-wise details are given in Annexure-I.

The outcome based on monitoring and review activities undertaken during the last three years includes development and execution of improved and need based annual action plans; compilation of technology inventories, preparation of technology manuals, books, bulletins and extension literature in print and electronic form; development and organization of programmes for capacity building and technology backstopping; human resource development and knowledge empowerment; and sharing of innovative models and experiences of technology application mechanisms. The state-wise details on outcome during the last three years are given in Annexure-II. Based on the outcome of last QRT report on KVKs, the ICAR has made provision for additional infrastructure facilities in selected KVKs and upgraded its eight Zonal Coordinating Units to the level of Zonal Project Directorates during the XI plan.

(c) & (d): While complaints are received from time to time in the last four years, major irregularity came to attention in respect of KVK in Khagaria district of Bihar, which did not adhere to the administrative decisions of the Council regarding construction of office building. Therefore, the Council has withdrawn the KVK from its host organization, made financial recovery and taken over moveable assets.